## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/655/(IB)/2017

NAME OF THE PETITIONER(S)

: SKR WIND ENERGY LLP

NAME OF THE RESPONDENT(S)

: SUBBURAJ SPINNING MILLS PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) M.K. PREETHA.

for KSR & CO
(S. Manjula Devi)

2) Edward Janes

Counsel for Respondents Council to

W/K/mto

## **ORDER**

Counsels for both the parties are present. Counsel for the Applicant submitted the preliminary arguments. The petition is admitted for hearing. Counsel for Respondent is directed to file reply before next date of hearing by giving copy to the other side. Matter is posted for arguments. Put up on 13.12.2017 at 10.30 A.M.

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MEMBER (JUDICIAL)

ghk